

included in the Fourth Plan. The foreign exchange gap will have to be met by vigorous measures of import substitution and export promotion and judicious use of the country's foreign exchange earnings.

### Statement

| Country                    | Project Aid   | Non-Project aid other than debt relief | Debt Relief   | Total         |                                    |
|----------------------------|---------------|--|---------------|---------------|------------------------------------|
|                            |               |  |               |               | U. S. \$ Million                   |
| 1. Australia               | ..            | 0.50                                   | 2.40          | 2.90          |                                    |
| 2. Belgium                 | ..            | 3.33                                   | 1.67          | 5.00          |                                    |
| 3. Canada                  | 7.30          | 58.30                                  | 1.84          | 67.44         | (of which grants \$12.56 million)  |
| 4. Denmark                 | ..            | 5.70                                   | 0.07          | 5.77          |                                    |
| 5. France                  | 59.20         | 25.00                                  | 6.60          | 90.80         |                                    |
| 6. Germany W.              | ..            | 50.31                                  | 36.65         | 86.96         | (of which grants \$ 6.82 million)  |
| 7. Italy                   | ..            | ..                                     | 13.94         | 13.94         |                                    |
| 8. Japan                   | 5.74          | 33.20                                  | 38.23         | 81.17         |                                    |
| 9. Netherlands             | ..            | 19.11                                  | 2.60          | 21.7          | (of which grants \$ 0.72 million)  |
| 10. Sweden                 | 10.60         | 53.01                                  | 0.76          | 64.37         | (of which grants \$ 26.83 million) |
| 11. U. K.                  | 41.60         | 78.00                                  | 20.80         | 140.40        |                                    |
| 12. U. S. A.               | 21.95         | ..                                     | 29.12         | 51.07         |                                    |
| 13. I.D.A.                 | 199.00        | 75.00                                  | ..            | 274.00        |                                    |
|                            | <u>349.39</u> | <u>401.46</u>                          | <u>154.68</u> | <u>905.53</u> |                                    |
| (Approximately Rs. crores) | <u>254.36</u> | <u>292.26</u>                          | <u>112.61</u> | <u>659.23</u> |                                    |

\*Besides, debt service payment of \$29.12 million (approximately Rs. 21.20 crores) has been mutually agreed to be postponed in the case of USA and the agreement is expected to be signed soon.

#### Fixing the Prices of Raw Material Imported through State Agencies

\*374. SHRI P. GANGADEB:  
SHRI P. M. MEHTA:

Will the Minister of COMMERCE be pleased to state:

(a) whether Government have adopted more than one criterion for fixing the prices of raw materials imported through State agencies;

(b) if so, the broad outlines of the criteria adopted; and

(c) the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A. C. GEORGE): (a) to (c). The basis of fixing prices in respect of canalised imports is different for different categories of importers. Preference in pricing is accorded to exporters.

#### Free Trade Zones

\*375. SHRI B. S. BHAURA:  
SHRI M. RAM GOPAL  
REDDY:

Will the Minister of COMMERCE be pleased to state:

(a) whether Government have decided to have several free trade zones in the country;

(b) if so, the salient features of the decision; and

(c) when it is likely to be implemented?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A. C. GEORGE): (a) No final decision has yet been taken.

(b) and (c). Do not arise.

#### Provision of more Subsidy for Exports to Western Europe

\*376. SHRI JAGANNATH MISHRA: Will the Minister of COMMERCE be pleased to state:

(a) whether Government proposes to provide more subsidy for exports to Western Europe; and

(b) if so, the broad outlines thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A. C. GEORGE): (a) No, Sir.

(b) Does not arise.

#### Proposal to build an aerodrome at Simla

\*377. PROF. NARAIN CHAND PARASHANT: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether the proposal to build an aerodrome at Simla in Himachal Pradesh has been accepted by Government;

(b) if so, the likely date by which the work will start on this project; and

(c) if not, the reasons for which the proposal has not been accepted?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH): (a) and (c). A number of sites around Simla have been examined, namely at Naldehra, Shogi and Ghanahatti, but none has been found acceptable as they are either unsuitable for construction or hazardous for operations.

(b) Does not arise.

#### Upgradation of cities and towns

\*378. SHRI S. M. BANERJEE: Will the Minister of FINANCE be pleased to refer to the reply given to Unstarred Question No. 1953 on the 11th August, 1972 regarding upgradation of Cities and Towns and state:

(a) whether there are any more cities that are likely to be upgraded on the basis of latest census figures; and

(b) if so, the names thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH): (a) On the basis of 1971 census figures of population, Balurghat town in the State of West Bengal has also been classified as a 'C' class town in addition to the 76 towns and cities referred to in the reply to that Question. No proposal is under considera-